

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2582
ANSWERED ON:16.12.2008
AMENDMENTS IN CENTRAL LABOUR LAWS
Mahajan Smt. Sumitra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has received proposals from various State Governments including Madhya Pradesh regarding amendments in the Central labour laws with regard to Special Economic Zone (SEZ); and

(b) if so, the details, State-wise and reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RADHIKA V. SELVI)

(a): Yes, Sir.

(b): State-wise details of the proposals received from various States regarding amendments in the Central labour laws with regard to Special Economic Zones (SEZ) are given in the statement annexed.